

No. 1/Work Allocation/2016/CIC-MR
Central Information Commission
CIC Bhavan, Baba Gangnath Marg,
Munirka New Delhi- 110067

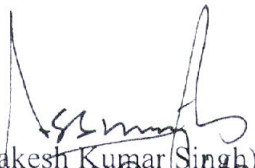
Dt: 28th June, 2018

ORDER

In exercise of the powers conferred under Sub-section (4) of Section 12 of the Right to Information Act., 2005, the work of appeals and complaints filed in the Commission is hereby relocated by the Chief Information Commissioner to Information Commissioner- Shri Bimal Julka by adding new Public Authorities as per the list enclosed apart from the work already allocated to him with immediate effect. This is in continuation of work allocation Order No. 1/Work Allocation/2016/CIC-MR dated 3rd January, 2018

This issues with the approval of the Chief Information Commissioner,

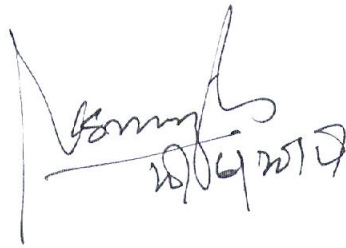
Encl: As above


(Rakesh Kumar Singh)
Additional Secretary (CIC)

Copy to:

1. PPS to Chief IC
2. PPS to IC(YA) / IC (SA)/ IC(SB)/ IC(BJ)/ IC(DP)/ IC(AB)
3. PS to AS/ Registrar / JS(A) /JS(MR)/ JS(Law)/ JS(P&B)
4. DRs to IC(YA) / IC (SA)/ IC(SB)/ IC(BJ)/ IC(DP)/ IC(AB)
DR(CR-I/DR(CR-II)/ Dak Section/RTI Cell/ Legal Cell/ Admn. Section/ GA
Section/ Librarian

S.No	Allocation of New Public Authorities	Sh. Bimal Julka IC BJ
1	UTI Infrastructure Technology and Services Limited	
2	National Savings institute (NSI)	
3	Department of Disinvestment	
4	Department of Economic Affairs	
5	Department of Expenditure	
6	Specified Undertaking of Unit trust of India (SUUTI), Mumbai	
7	Central Pension Accounting Office	
8	Controller General of Accounts	
9	Ministry of Finance	


20/04/2017